#### COURT-I

# IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

# APPEAL NO. 307 OF 2017 & IA NO. 586 OF 2017 & APPEAL NO. 344 OF 2017

Dated: 27th August, 2018

APPEAL NO. 307 OF 2017 & IA NO. 586 OF 2017

## In the matter of:

M/s Samalpatti Power Company Pvt. Ltd. ... Appellant(s)

Vs.

Tamil Nadu Generation & Distribution

Corporation Limited Board & Anr. ...Respondent(s)

**APPEAL NO. 344 OF 2017** 

TANGEDCO ...Appellant(s)

Vs.

Samalpatti Power Company Pvt. Ltd. & Anr. ... Respondent(s)

### <u>ORDER</u>

The Bench could not assemble today. As agreed by the parties, list these matters on **28.08.2018**.

**Court Master** 

Vg